

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 07th May, 2018

No.HC.XLV/272/ 956 /2018/PM&P# Sri Gaurab Kumar Deka, Systems Assistant, Office of the District & Sessions Judge, Golaghat, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Darrang, Mangaldai.

Sri Deka will join at his new place of posting within 15 days from the date of this notification.

No.HC.XLV/272/ 957 /2018/PM&P# Sri Mashidul Alam, Systems Assistant, Office of the District & Sessions Judge, Nagaon, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Goalpara.

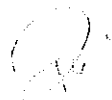
Sri Alam will join at his new place of posting within 15 days from the date of this notification.

No.HC.XLV/272/ 958 /2018/PM&P# Smti Kabita Deka, Systems Assistant, Office of the District & Sessions Judge, Udalguri, is transferred as Systems Assistant in the Office of the District & Sessions Judge, Kamrup Metro, Guwahati.

Smti Deka will join at her new place of posting within 15 days from the date of this notification.

(N.B. The concerned employees will not be entitled to claim TA and DA as the transfer are made on their request.)

By Order,
Sd/- Robin Phukan
REGISTRAR GENERAL



Memo No.HC.XLV/272/34 75/2018/PM&P dated: 07.05.2018

Copy to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. Registrar (Vigilance/Judicial & IT/Administration), Gauhati High Court, Guwahati.
5. The District & Sessions Judge, Golaghat. He is requested to release Sri Gaurab Kumar Deka in order to enable him to join at his new place of posting within 15 days.
6. The District & Sessions Judge, Nagaon. She is requested to release Sri Mashidul Alam in order to enable him to join at his new place of posting within 15 days.
7. The District & Sessions Judge, Udalguri. She is requested to release Smti Kabita Deka in order to enable her to join at her new place of posting within 15 days.
8. The District & Sessions Judge, Darrang, Mangaldai/Goalpara/Kamrup Metro, Guwahati.
9. The Joint Registrar (PM&P)/CPC, Gauhati High Court, Guwahati.
10. The Private Secretary to Hon'ble Mr. Justice_____ Gauhati High Court, Guwahati.
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading the Notification in the Gauhati High Court website (Promotion/Transfer).
12. The Systems Officer, Gauhati High Court, Guwahati.
13. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
14. Sri Gaurab Kumar Deka, Systems Assistant, Office of the District & Sessions Judge, Golaghat.
15. Sri Mashidul Alam, Systems Assistant, Office of the District & Sessions Judge, Nagaon.
16. Smti Kabita Deka, Systems Assistant, Office of the District & Sessions Judge, Udalguri.


REGISTRAR GENERAL